

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:86
ANSWERED ON:15.11.2010
MINIMUM WAGES UNDER MGNREGS
Lingam Shri P.;Sugumar Shri K.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the wages paid under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in certain States are less than the applicable minimum wages;
- (b) if so, the details thereof and reasons therefor;
- (c) whether requests have been received for payment of wages under MGNREGS, in accordance with the Minimum Wages Act; and
- (d) if so, the steps taken by the Union Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (d): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.86 for answer on 15-11-2010.

(a) & (b): Under Mahatma Gandhi NREGA, there are no minimum wages applicable.

(c): The Ministry has not received requests for payment of wages under MGNREGS in accordance with the Minimum Wages Act.

(d): Does not arise.